

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
BENCH, JABALPUR

Original Applications Nos. of 908, 911, 913, 914, 915, 916, 917,
918, and 919 of 2004

Jabalpur, this the 17th day of May, 2005.

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. Madan Mohan, Judicial Member,

(1) Original Application No. 908 of 2004

Ved Prakash Gauhar,
S/o Shri M.L. Gauhar,
Aged 46 years, Post Senior Accountant,
Office of Director Accounts (Postal)
M.P. Circle, GTB Complex, T.T. Nagar,
Bhopal (M.P.)

Applicant

V E R S U S

1 Union of India,
Through the Secretary,
Ministry of Communications
Department of Posts, Dak Bhavan,
New Delhi.

2. The Director General [Post]
Postal Accounts Wing, Dak Tar Bhawan,
Sansad Marg, New Delhi.

3. The Director Accounts,
(Postal) M.P. Circle, GTB complex,
T.T. Nagar, Bhopal [M.P.]

Respondents

(By Advocate – Shri S.A. Dharmadhikari on behalf of
Shri Om Namdeo)

(2) Original Application No. 911 of 2004

Amar Singh Chouhan
S/o Shri Kewal Ram Chouhan,
Aged 46 years, Post Senior Accountant,
Office of Director Accounts (Postal)
M.P. Circle, G.T.B. Complex, T.T. Nagar,
Bhopal [M.P.]

Applicant



VERSUS

- 1 Union of India,
Through the Secretary,
Ministry of Communications
Department of Posts, Dak Bhavan,
New Delhi.
2. The Director General [Post]
Postal Accounts Wing, Dak Tar Bhawan,
Sansad Marg, New Delhi.
3. The Director Accounts,
(Postal) M.P. Circle, GTB complex,
T.T. Nagar, Bhopal [M.P.]

Respondents

(By Advocate – Shri S.A. Dharmadhikari)

(3) Original Application No. 913 of 2004

Ram Narayan Ahirwar,
S/o Shri Baljoo Ahirwar,
Aged 41 years, Post Senior Accountant,
Office of Director Accounts(Postal).
M.P. Circle, G.T.B. Complex, T.T. Nagar,
Bhopal [M.P.]

Applicant

VERSUS

- 1 Union of India,
Through the Secretary,
Ministry of Communications
Department of Posts, Dak Bhavan,
New Delhi.
2. The Director General [Post]
Postal Accounts Wing, Dak Tar Bhawan,
Sansad Marg, New Delhi.
3. The Director Accounts,
(Postal) M.P. Circle, GTB complex,
T.T. Nagar, Bhopal [M.P.]

Respondents

(By Advocate – Shri S.A. Dharmadhikari)



(4) Original Application No. 914 of 2004

Smt. Sharda Waghmare,
S/o Shri Manik Rao Waghmare
Aged 47 years, Post Senior Accountant,
Office of Director Accounts(Postal)
M.P. Circle, G.T.B. Complex, T.T. Nagar,
Bhopal [M.P.]

Applicant

VERSUS

1 Union of India,
Through the Secretary,
Ministry of Communications
Department of Posts, Dak Bhavan,
New Delhi.

2. The Director General [Post]
Postal Accounts Wing, Dak Tar Bhawan,
Sansad Marg, New Delhi.

3. The Director Accounts,
(Postal) M.P. Circle, GTB complex,
T.T. Nagar, Bhopal [M.P.]

Respondents

(By Advocate – Shri S.K.Mishra on behalf of Shri P.Shankaran)

(5) Original Application No. 915 of 2004

Syed Arif Ali,
S/o Shri H.S. Hafiz Ali
Aged 47 years, Post Senior Accountant,
Office of Director Accounts(Postal)
M.P. Circle, G.T.B. Complex, T.T. Nagar,
Bhopal [M.P.]

Applicant

VERSUS

1 Union of India,
Through the Secretary,
Ministry of Communications
Department of Posts, Dak Bhavan,
New Delhi.

2. The Director General [Post]
Postal Accounts Wing, Dak Tar Bhawan,
Sansad Marg, New Delhi.

3. The Director Accounts,
(Postal) M.P. Circle, GTB complex,
T.T. Nagar, Bhopal [M.P.]

Respondents

(By Advocate – Shri A.P. Khare)

(6) Original Application No. 916 of 2004

R.S. Rajak,
S/o Shri Shyamlal Rajak,
Aged 43 years, Post Senior Accountant,
Office of Director Accounts(Postal)
M.P. Circle, G.T.B. Complex, T.T. Nagar,
Bhopal [M.P.]

Applicant

VERSUS

1 Union of India,
Through the Secretary,
Ministry of Communications
Department of Posts, Dak Bhavan,
New Delhi.

2. The Director General [Post]
Postal Accounts Wing, Dak Tar Bhawan,
Sansad Marg, New Delhi.

3. The Director Accounts,
(Postal) M.P. Circle, GTB complex,
T.T. Nagar, Bhopal [M.P.]

Respondents

(By Advocate – Shri A.P. Khare)

(7) Original Application No. 917 of 2004

Mohd. Rajjaq
S/o Mohammad Usman Khan,
Aged 47 years, Post Senior Accountant,
Office of Director Accounts(Postal)
M.P. Circle, G.T.B. Complex, T.T. Nagar,
Bhopal [M.P.]

Applicant

VERSUS

1 Union of India,
Through the Secretary,
Ministry of Communications
Department of Posts, Dak Bhavan,
New Delhi.



2. The Director General [Post]
Postal Accounts Wing, Dak Tar Bhawan,
Sansad Marg, New Delhi.

3. The Director Accounts,
(Postal) M.P. Circle, GTB complex,
T.T. Nagar, Bhopal [M.P.]

Respondents

(By Advocate – Shri S.K. Mishra on behalf of Shri P.Shankaran)

(8) Original Application No. 918 of 2004

Khuman Prasad Kori
S/o shri Motilal Kori
Aged 51 years, Post Senior Accountant,
Office of Director Accounts(Postal)
M.P. Circle, G.T.B. Complex, T.T. Nagar,
Bhopal [M.P.]

Applicant

V E R S U S

1 Union of India,
Through the Secretary,
Ministry of Communications
Department of Posts, Dak Bhavan,
New Delhi.

2. The Director General [Post]
Postal Accounts Wing, Dak Tar Bhawan,
Sansad Marg, New Delhi.

3. The Director Accounts,
(Postal) M.P. Circle, GTB complex,
T.T. Nagar, Bhopal [M.P.]

Respondents

(By Advocate – Shri A.P. Khare)

(9) Original Application No. 919 of 2004

Radhey Shyam Mehar,
S/o Shri Kani Ram Mehar,
Aged 45 years, Post Senior Accountant,
Office of Director Accounts(Postal)
M.P. Circle, G.T.B. Complex, T.T. Nagar,
Bhopal [M.P.]

Applicant

(By Advocate – None for the applicants in all the OAs)

V E R S U S

- 1 Union of India,
Through the Secretary,
Ministry of Communications
Department of Posts, Dak Bhavan,
New Delhi.
2. The Director General [Post],
Postal Accounts Wing, Dak Tar Bhawan,
Sansad Marg, New Delhi.
3. The Director Accounts,
(Postal) M.P. Circle, GTB complex,
T.T. Nagar, Bhopal [M.P.] Respondents

(By Advocate – Shri S.K. Mishra on behalf of Shri P.Shankaran)

Common ORDER (Oral)

By M.P. Singh, Vice Chairman -

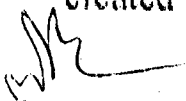
The learned counsel for the respondents states that the facts, law and relief claimed by the applicants in all the aforesaid OAs are identical, therefore, we proceed to dispose of all these OAs by passing a common order.

2. By filing the aforesaid OAs the applicants have sought the following main relief :-


“(i) The order impugned dated 29.8.2003, passed by the respondents (Vice Ann.A/1) may kindly be set aside.

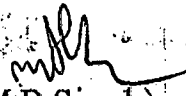
3. None is present on behalf of the applicants. We proceed to disposed of this OA by invoking the provisions of Rule 15 of Central Administrative Tribunal (Procedures) Rules, 1987. Heard the learned counsel for the respondents and perused the records carefully.

4. The learned counsel for the respondents have stated that the applicants in all the OAs are ~~to be~~ proposed to be allocated from Postal Accounts Office, Madhya Pradesh Circle Bhopal to newly created Postal Accounts Office, Chhattisgarh Circle at Raipur.



They have further stated that the issue involved in these OAs has already been decided by this Tribunal vide order dated 6.5.2005 in the case of Vivek Munje & Ors. Vs. UOI & Ors. in OA No 835/2004. They *have* also submitted vide letter dated 20.4.2005, all the allocations made under order dated 29.8.2003 have been dropped and the transfers/identifications made vide order dated 9.8.03/29.8.03 does not apply. They have produced a copy of the order dated 20.4.2005 which is taken on records. We find that all these applicants have been allocated to newly created Postal Accounts Office, Chhattisgarh Circle at Raipur vide order dated 29.8.2003. Since the respondents have dropped the said list prepared by them for allocation to Chhattisgarh vide letter dated 20.4.2005, the present OAs have become infructuous. Accordingly, the OAs are dismissed as infructuous. No costs.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman